

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 43(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMA  
Hon'ble President)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016


NAME OF THE COMPANY: Central Bank of India


V/s.

Surya Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: 237(b)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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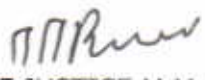
1.	SHIPRA SHUKLA	}	for Central Bank of India.	
2.	JASWINDER SINGH	}		
	(ADVOCATES)			

1.	ZORAWAR SINGH, ADV.	}	For Surya Pharmaceuticals Limited.	
	T&T LAW			

Order (RESPONDENT)

Ld. Counsel for the Petitioner submits that since a lengthy reply has been filed by the Respondents, they need some more time to file the Rejoinder. Let the Rejoinder be filed within two weeks with a copy in advance to the Ld. Counsel for the Respondents.

List for further consideration on 29.8.2016 at 10.30 a.m.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

22<sup>nd</sup> July, 2016  
P.K. SUDH